NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBAER

: CA/ /2017

**PETITION NUMBER** 

: TCP/103/2016

NAME OF THE PETITIONER(S)

: A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21

others

**UNDER SECTION** 

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

T.P. JAI UIHARRI M. ROSHA'N ATIO

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counsel for peletioner

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## **ORDER**

Counsel for both the parties present. In CA 58/2017, the counter has been filed. Posted for hearing of CA 58 OF 2017. In the meantime, parties are directed to complete the pleadings in relation to CA. Put up on 11.07.2017 at 10.30 A.M.

(, vijagaged en -(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)